GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.2957 TO BE ANSWERED ON 21.3.2022

NORMS FOR CONTROLLING AND FUNCTIONING OF RELIGIOUS PLACES

2957. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of Culture be pleased to state:

- (a) whether famous and world fame religious places like temples, Mosque, dargah, church and gurudwaras etc. are functioning under the Government Control and if so, the details of the names and places along with the date from when they are operating, State-wise;
- (b) whether the Government has laid down certain norms for controlling and functioning of all the above said religious places and if so, the details thereof;
- (c) whether it is a fact that the Government has implemented uniform rules and regulations in respect of the above said all the religious places and if so, the details thereof:
- (d) whether the Government has taken control of all these religious places and operating them under the uniform norms and if so, the details thereof; and
- (e) whether the Government proposes to implement the uniform norms in all the States and bring all these religious places under its control and operations and if so, the time by which the same is likely to be done and if not, the reasons therefor?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Monuments of national importance are declared protected and are maintained by Archaeological Survey of India, which also include ancient temples, mosques, dargahs, churches etc. State-wise details of protected monuments/sites is at **Annexure.**
- (b) All the protected monuments and sites are maintained as per the provisions of the
- to Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rule
- (e) 1959 made there under.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2957 FOR 21.03.2022 STATE-WISE NUMBER OF MONUMENTS/SITES OF NATIONAL IMPORTANCE IN THE COUNTRY

SI.N o.	Name of State / U.T.	Number of Monuments/Site	
1.	Andhra Pradesh	135	
2.	Arunachal Pradesh	03	
3.	Assam	55	
4.	Bihar	70	
5.	Chhattisgarh	46	
6.	Daman & Diu (U.T.)	11	
7.	Goa	21	
8.	Gujarat	203	
9.	Haryana	91	
10.	Himachal Pradesh	40	
11.	Jammu & Kashmir (U.T.)	56	
12.	Jharkhand	13	
13.	Karnataka	506	
14.	Kerala	29	
15.	Ladakh (U.T.)	15	
16.	Madhya Pradesh	291	
17.	Maharashtra	286	
18.	Manipur	01	
19.	Meghalaya	08	
20.	Mizoram	01	
21.	Nagaland	04	
22.	N.C.T. Delhi	173	
23.	Odisha	80	
24.	Puducherry (U.T.)	07	
25.	Punjab	33	
26.	Rajasthan	163	
27.	Sikkim	03	
28.	Telangana	08	
29.	Tamilnadu	412	
30.	Tripura	08	
31.	Uttar Pradesh	743	
32.	Uttarakhand	43	
33.	West Bengal	135	
	TOTAL	3693	